



&



SOCIETY OF
CONSTRUCTION LAW,
INDIA

&

SOCIETY OF
CONSTRUCTION LAW,
MUMBAI

presents

Construction Law 3.0: From Concrete to Code

One Day International
Conference on Construction
Law & Arbitration

April 25, 2026
Trident BKC, Mumbai

Website: www.sclindia.org



Society of Construction Law, India

The Society of Construction Law India (SCL-India), an affiliate of the Society of Construction Law UK, was founded in 2016 to promote education, study, and research in construction law and related subjects, along with their dissemination in India and overseas. SCL-India has members from all stages of their professional careers who share an interest in construction law. These members include lawyers, Judges, Barristers, arbitrators, experts, contractors, architects, engineers, quantity surveyors, insurers, students, and more.

The Society of Construction Law (SCL-India), is hosting the 3rd International Conference on Construction Law & Arbitration "*Construction Law 3.0: From Concrete to Code*". This one-day conference will bring together top experts in construction law and arbitration to explore the evolving legal landscape in India and beyond. The event will provide a platform for legal practitioners, engineers, arbitrators, and policymakers to engage in interactive discussions, high-level panel sessions, and global networking opportunities.

For nearly a decade, SCL-India has been at the forefront of shaping conversations around construction law and arbitration in India. It has a strong track record of hosting successful biennial international conferences in New Delhi and Mumbai welcoming over 350 delegates to each edition—including sitting judges, arbitrators, experts, senior legal practitioners, and engineers from across the world—in 2017, 2019, 2021, 2023, and 2025.

In its biennial conference held in New Delhi in 2017, the event featured 32 foreign speakers and 12 sitting judges. In 2019, the number grew to 49 speakers, including 9 sitting judges and 31 foreign speakers. The 2021 edition held virtually due to the pandemic hosted over 60 renowned speakers and around 400 global delegates. In 2023, the event welcomed over 60 speakers, including more than 25 foreign speakers and notably three sitting foreign judges. The 2025 conference boasted over 55 speakers, including 26 foreign speakers and 7 sitting judges from India and abroad. Meanwhile, the annual Mumbai conferences in 2024 & 2025 saw participation of over 35 Indian and Foreign Speakers and a delegate count close to 300 in each edition.

Join us as we shape the future of construction law and arbitration!



Chairman's Message

Dear Delegates,

Warm greetings from the Society of Construction Law (SCL-India), a leading international body pioneering education, study, and research in construction law for public benefit .

As the Founder & Chairman of SCL-India, it is with great pleasure that I invite you as our delegate to the 3rd One-day International Conference on Construction Law & Arbitration "Construction Law 3.0: From Concrete to Code", hosted by SCL-India and its Mumbai Chapter, at Trident BKC, Mumbai scheduled for April 25, 2026 (Saturday).

After the remarkable success of our previous international conferences, including the previous editions of the Mumbai Conference in 2024 & 2025, we are delighted to bring another insightful and engaging edition to the financial capital of India. As Mumbai and the western region of India experience rapid infrastructure growth, the conference seeks to convene leading experts in construction law and arbitration, together with key stakeholders and eminent professionals from allied fields from across the world.

We look forward to welcoming you to this dynamic gathering, where thought leaders and industry experts will share insights, deliberate on emerging trends, and contribute to shaping the future of construction law and arbitration.

Warm regards,

Ratan K. Singh, FCIARB, FMIARB, FAIADR, FPD, SFBIAM, FIACL
Senior Advocate & Arbitrator
Founder & chairman, SCL- India
Chair, Organising committee, SCL- India Mumbai Conference 2025
International Member, Keating Chambers, London
Director – India, CIARB UK





Confirmed Speakers



Ratan K. Singh
Senior Advocate & Arbitrator
International Member, Keating
Chambers
Founder & Chairman, SCL India



Andrew Rigney KC
Barrister & Joint Head
Crown Office Chambers
United Kingdom



Atul Sharma
Executive Chairman, Dentons Link Legal
India



Lakshmanan Ramaiah
General Manager & Head (Contracts,
Risk and Claims Management)
Larsen & Toubro



Jo Delaney
Partner, HFW
Construction Disputes
Sydney, Australia



Kirindeep Singh
Senior Partner, Dentons Rodyk
Singapore



Khushboo Shahdadpuri
Partner, Al Tamimi & Co.
UAE



Mohammed Talib
Partner, Pinsent Masons
Hong Kong



Karim Mariey
Partner, White & Case
Riyadh



Confirmed Speakers



Shiv Sharan Kaushik
Senior Vice President (Contracts),
Kalpataru Projects International Ltd
India



Pratyush Sharma
Director, Accuracy
India



Sunil Mawkin
Partner, CMS
United Kingdom



Wee Jian Ang
Partner, Pinsent Masons
Construction and Infrastructure
Singapore



Anel Idriz
Director, Alternative Logic
Programming, delay, and contracts
expert , Asia Pacific



Agenda

TIMINGS	SESSIONS
9:30- 10:15	INAUGURAL CEREMONY
10:45 - 12:00	FROM CREDIBILITY TO SUBSTANCE: CRAFTING BETTER TRIBUNALS TO NAVIGATE CONFLICTING EXPERT REPORTS
12:00-12:15	TEA/ COFFEE BREAK
12:15-13:30	AI IN THE TOOLBOX: AGENTIC BOTS, HALLUCINATIONS AND THE FUTURE OF CONSTRUCTION DISPUTES
13:30-14:30	NETWORKING LUNCH
14:30-15:45	FORMULA UNDER FIRE: REASSESSING HUDSON, EMDEN AND EICHLEAY IN MODERN CONSTRUCTION DISPUTES
15:45-16:00	TEA/ COFFEE BREAK
16:00-17:15	NAVIGATING VARIATIONS: EFFECTIVE CLAUSES AND MANAGEMENT FOR LARGE CONSTRUCTION PROJECTS
17:15 - 17:30	TEA/ COFFEE BREAK
17:30 - 18:45	WHY PROJECTS END IN DISPUTES: LESSONS FROM INDUSTRY PROFESSIONALS
18:45-19:00	VALEDICTORY CEREMONY
19:00	GALA DINNER

Organising Committee



Ratan K Singh
Senior Advocate &
Arbitrator, Chairman SCL
India



Vyapak Desai
Co-Chair, SCL-Mumbai,
Vyapak Desai Law
Chambers



Raj Panchmatia
Partner, Khaitan & Co.
Mumbai, Maharashtra
Secretary, SCL-Mumbai



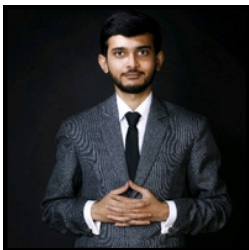
Ronak Desai
Head, International
Construction Law Offices
Co-Chair, SCL Mumbai



Akshay Gandotra
Advocate & Arbitration
Counsel
Joint Secretary, SCL India



Mohana Potdukhe
Joint Secretary, SCL India
& Board Member
Civil Engineer & Lawyer



Rushikesh Pawar
Civil Engineer & Lawyer
Mumbai



Vijay Purohit
Partner, P&A Law Offices
Mumbai, Maharashtra,
India



Srishti Singhania
Principal Associate
K Singhania & Co.



Sponsors



LARSEN & TOUBRO



Pinsent Masons

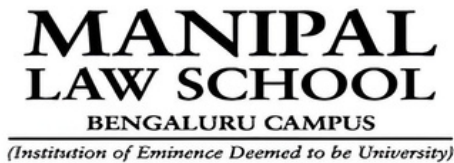


KALPATARU PROJECTS INTERNATIONAL LIMITED





Supporting Organisations





www.sclindia.org

SCL India (Registered Society),

R-43, Greater Kailash- I,

New Delhi - 110048

info@sclindia.org